Setting up of Gas-based power project in Madhya Pradesh

1298. SHRI MURLIDHAR CHANDRAKANT BHANDARE:

SHRI MAHENDRA PRASAD:

Will the Minister of ENERGY be pleased to state:

(a) what decision has since been taken on the gas-based power projects to be set up in Madhya Pradesh including the one in Gwalior/ Datia District, to be fed with gas from HBJ pipeline passing through this region;

(b) whether any surplus uncommitted gas from HBJ pipline network has been identified for being utilised for power plants in Madhya Pradesh; if so, how much; and

(c) whether any additional gas resources have been or are being explored for power plants in Madhya **Pradesh** and if so, what steps, if any, have been taken in this direction?

THE MINISTER OF INFOR-MATION AND BROADCASTING AND PARLIAMENTARY AFF-AIRS (SHRI P. UPENDRA): (a) to (c) Information is being collected and will be laid on the Table of the House.

Small scale industrial units in Kalahandi District of Orissa

1299. SHRI BASANT KUMAR DAS: Will the Minister of INDUS-TRY be pleased to state:

(a) how many small scale industrial units with capital investment of Rs. 21 lakhs and above have been set up in Kalahandi District in Orissa;

(b) how many of them have been set up under the Entrepreneur Scheme sponsored by the State Bank of India; and (c) how many of them are sick and how many are closed at present?

THE MINISTER OF STATE IN THE DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES IN THE MINISTRY OF INDUSTRY (SHRI SRIKANTA JENA): (a) to (c) Information is being collected and will be laid on the Table of the House.

Proposal for setting up a paper mill at Kesinga in Kalahandi District of Orissa

1300. SHRI BASANT KUMAR DAS: Will the Minister of INDUS-TRY be pleased to state:

(a) whether there was any proposal to set up a paper mill at Kesinga in Kalahandi District of Orissa for which foundation stone was laid during 1981-82;

(b) if so, whether it was a private venture or a Government venture or a joint venture;

(c) whether any land was acquired for the purpose; if so, what is the area of the land and how much of it was cultivable private land and how much is Government land; and

(d) what are the details of persons who are in possession of the said land at present?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b) As per available information, a Letter of Intent was granted to M/s. Universal Petro-Chemicals Limited, Calcutta a private sector venture, on 31st December, 1981, for setting up a new undertaking at Kesinga in Kalahandi District of Orissa for manufacture of Writing and Printing Paper, Wrapping, Kraft and M. G. Poster Paper. The Letter of Intent was cancelled in 1984.